

March 1990

April 1990

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| Terrorists Killed | 26 | 41 |
| Number of anti-national elements arrested | 291 | 379 |

Misappropriation of STD Collections In Bangalore

10368. SHRI H.C. SRIKANTAIAH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the revenue earned from STDs at Central Telegraph Office, Bangalore since December, 1989 to the end of February, 1990;

(b) whether any complaints have been received against misappropriation of STD collections at Central Telegraph Office, Bangalore during December, 1989 to February, 1990;

(c) whether the employees have not issued receipts for the STDs; and

(d) if so, the details there of and the steps taken to recover the misappropriated amount?

THE MINISTER OF STATE OF THE MINISTER OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) The revenue earned from STDs at the Central Telegraph Office, Bangalore since December, 1989 to February 1990 is as under:

| | |
|---------------|---------------|
| December 1989 | Rs. 1,90,296. |
| January 1990 | Rs. 1,54,659. |
| February 1990 | Rs. 1,17,904. |

(b) Yes, Sir. Some complaints have been received. Also, the possibility of leak-

age of revenue came to light even earlier as a result of Internal Audit check.

(c) It is suspected that in some cases receipts have not been issued.

(d) STD revenue records are under verification and the full details will be available after investigation is completed. The officials suspected to be responsible have already been suspended, and disciplinary action is being initiated against them. Action for recovery of charges against calls not accounted for has also been initiated.

[Translation]

Installation of Letter Boxes

10369. SHRI SANTOSH KUMAR GANGWAR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the criteria adopted for installation of letter boxes;

(b) the arrangements made for the safety of letter boxes installed at various public places; and

(c) whether these letter boxes are installed or can be installed at private places also?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) Letter-boxes are provided in urban areas according to need. There is no criterion as such.

In rural areas, according to a guidelines in vogue from the Sixth Plan period, (i) villages with a population of not less than 500, regardless of distance and, (ii) villages with population of less than 500, if there is no letter box nearer than 1 km. and if posting at least one letter per day, are to be provided with letter box, progressively within the targets fixed from year to year.

(b) pillar letter boxes are embedded and other letter boxes are fixed to wall or other support, ensuring their safety. All letter boxes are kept locked. Letter boxes are generally inspected by Department's inspecting officers. Above all, letter boxes are at a prominent place, in full public view, and that is by itself, a safeguard against theft and designed damage.

(c) No, Sir. Not at a place that is not freely accessible to people.

Linking of National Highways in Madhya Pradesh

10370. SHRI RESHAM LAL JANGDE: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Government propose to link National Highways No. 7 and 12 with National Highway No. 43 via Jabalpur Mandla, Bilaspur and Giwarinarayan and to construct the missing part upto Saraiwali; and

(b) if so, the details thereof?

THE MINISTER OF SURFACE TRANSPORT (SHRI K.P. UNNIKRISHNAN): (a) There is no proposed to link Jabalpur and Saraiwali with a National Highway.

(b) Does not arise.

Watershed Development Scheme in Madhya Pradesh

10371. SHRI RASHAM LAL JANGDE: Will the Minister of AGRICULTURE be pleased to state:

(a) the expenditure incurred by Union Government under Special Component Plan for the development of Scheduled Castes and watershed Development Scheme in Madhya Pradesh since 1985 till April, 1990.

(b) the names of the Scheduled Castes dominated development blocks in Bilaspur district where expenditure was incurred by the Government through various channels for rural roads and for the development of Scheduled Castes under the Special Component Plan and watershed development Scheme;

(c) the amount spent in Mungeli, Patharia, Pandaria and Lormi development block in Bilaspur district of Madhya Pradesh; and

(d) whether more than 100 Scheduled Caste villages in Mungeli development blocks in Bilaspur district have no roads?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA): (a) to (d). Information is being collected and will be placed on the Table of the House.

[English]

Modification of Research Policy on Livestock

10372. DR. ASIM BALA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is any move to modify the research policy in livestock production at Indian Veterinary Research Institute, Izat Nagar; and

(b) if so, the details thereof and the reasons therefor?